

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 212
4(ND)14

IN THE MATTER OF:

Sh. Ashok Kumar Agarwal & Anr.

...

Applicant

Versus

M/s. Karmyogi Homes Pvt. Ltd. & Ors.

...

Respondent

Under Section: 397/398

Order delivered on 27.09.2022

CORAM:

**SHRI. BACHU VENKAT BALARAM DAS,
HON'BLE MEMBER (J)**

**SHRI. L.N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant : Mr. Abhijit Mittal, Adv, Ms. Shaivya Singh, Adv

For the Respondent :

ORDER

Due to paucity of time, the matter is re-notified to 21.11.2022.


(T.S. SINGH)
COURT OFFICER